

**BEFORE THE AJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

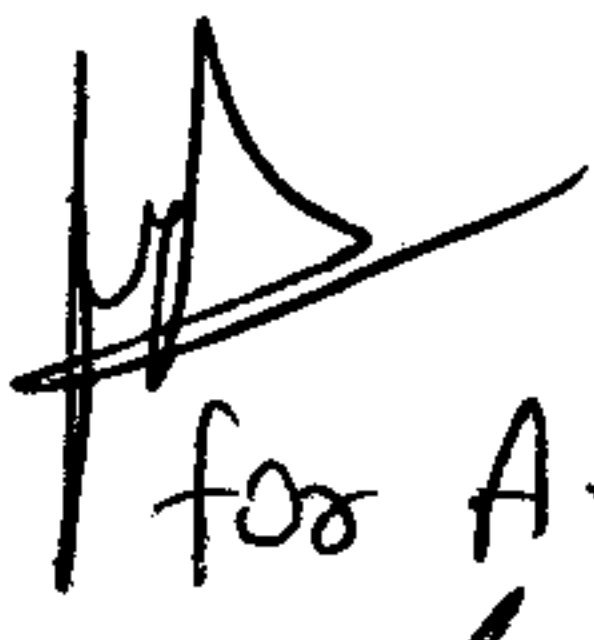
**C.P.(I.B) No. 578/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2019**

Name of the Company: OCS Group (India) Pvt Ltd  
V/s  
Silver Leaf Hotel Pvt Ltd

Section of the Companies Act : Section 9 of the Insolvency and Bankruptcy Code

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>  |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1.           | KUNAL P. VAISHNAV             | Advocate           | Respondent            |   |
| 2.           | RUSI B. TRIVEDI               | Advocate           | Applicant             | <br>for A.P. Gupta<br>& Assoc. |

**ORDER**

The parties are represented through learned counsels.

In view of the pendency of IA 766/2019, this matter is adjourned.

List the matter on 22.01.2020.

  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

Dated this the 6th day of December, 2019.